

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SILICON LEASING AND INVESTMENTS LIMITED (SLIL)

(Regd. Off.: 4A, Usha Towers, 6-3-1118, B.S. Maqtha, Begumpet, Hyderabad 500 010.)

The details subsequent to the completion of the Offer made vide Public Announcement dated July 08, 2008 and corrigendum to public announcement dated September 15, 2008 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by Mr. Nagarjun Valluripalli (hereinafter referred to as 'Acquirer') to acquire upto 6,00,000 equity shares of Rs. 10/- each representing 20% of the subscribed capital comprising of 3,63,400 fully paid up shares representing 30.06% of voting capital, and 2,36,600 partly paid shares from the existing shareholders of SLIL (other than parties to the Agreement), at a price of Rs. 9.30 per fully paid share ("Offer Price") and Rs.1.80 per partly paid share payable in cash are as under:

1. Name of the Target Company : **SILICON LEASING AND INVESTMENTS LIMITED**
2. Name and Address of the Acquirer : **Mr. Nagarjun Valluripalli**
Including PAC : Plot No. 40, Road No. 5, Jubilee Hills, Hyderabad 500 033.
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **CIL SECURITIES LIMITED**
5. Offer details
 - a) Date of Opening of the Offer : September 22, 2008 (Monday)
 - b) Date of Closing of the Offer : October 11, 2008 (Saturday)
6. Details of the acquisition (based on subscribed capital)

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 9.30 per share Rs. 1.80 per share		Rs. 9.30 per share Rs. 1.80 per share	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer & PAC before MOU / P.A.	Nil	Nil	Nil	Nil
(iii)	Shares acquired by way of MOU or Market Purchases	8,45,800	28.19	8,45,800	28.19
(iv)	Shares acquired in the Open Offer	6,00,000	20.00	Nil	Nil
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 38,05,500.00		Nil	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Shareholding of Acquirer & PAC (ii+iii+iv+vi)	14,45,800	48.19	8,45,800	28.19
		Pre Offer	Post Offer	Pre Offer	Post Offer
(ix)	Pre & Post Offer Shareholding of Public	21,54,200 (71.81%)	15,54,200 (51.81%)	21,54,200 (71.81%)	21,54,200 (71.81%)

7. Status of Escrow Account : The amount lying in the Escrow is yet to be released to the Acquirer.
8. Payment of Interest, if any : Nil
9. Status of Investor Complaints received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this announcement and also for the obligations of the Acquirer laid down in the Regulations.

Issued by Manager to the Offer on behalf of the Acquirer:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai - 400 021.

Tel: +91-22-6611 1700; Fax: +91-22-6611 1710

E-Mail: mbd@ashikagroup.com

Contact Person: Ms. Nimisha Joshi

Place: Mumbai

Date: October 15, 2008

